

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-515**

(IB)-398(PB)/2017

CA-2831/2019, CA-868/2020, IA-2366/2020, IA-4111/2020, IA-4324/2020,  
Appeal (IBC)30/2021, IA-5206/2023, IA-5322/2023, IA-5324/2023, IA-  
5330/2023, IA-5904/2023

**IN THE MATTER OF:**

DISH TV India Ltd

**.....Applicant**

**Vs.**

Macro Commerce P. Ltd.

**.....Respondent**

**SECTION**

U/s 9 of (IBC) in Liq

**Order delivered on 12.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Adv. Garima Raisinghani in I.A. 5322/2023, I.A. 5330/2023, I.A. 5324/ 2023, I.A. 5904/2023

For the Respondent : Adv Harish Taneja, Adv Parul for R3 in IA 2366/2020 & for R6 in IA 4111/2020, Adv. Garima Raisinghani in I.A.2831/2019 for respondent no. 1 and 2, I.A. 2366/2020 for respondent no. 1 and 4, I.A. 4111/2020 for respondent no. 1,2 and 3, I.A. 5206/2023 for respondent no. 1 and 2, Adv. Swapnil Gupta, Adv. Vaibhav Mendiratta and Adv. Abhinav Mishra for the R5 and R11 to R14 in I.A. 4111/ 2020

For the Liquidator : Dhananjaya Sud, Lokesh Malik, Akhand Pratap Singh, Adv.

**ORDER**

**CA-868/2020:-**

This is an application filed by the Liquidator under Section 60 (5) of the IBC seeking impleadment of Statutory Auditor as Respondent in CA-2831/2019. Heard Ld. Counsel for the Liquidator who submitted that no notice has been issued to the Respondent in this application so far. In view of this, let

notice be issued to the Respondent for their appearance as well as for filing reply on this application. Notice be issued by all modes and proof of service be filed. List this IA on **20.05.2024**.

List all other IAs on **20.05.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**